

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of hearing : 19.01.2012

Petition No. 279/2009

Subject: Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-III (210 MW) for the period from 1.4.2009 to 31.3.2014.

Petitioner: NTPC Ltd.

Respondents: Uttar Pradesh Power Corporation Ltd. (UPPCL) and others.

Parties present: Shri C.K.Mondol, NTPC
Shri S.Saran, NTPC
Shri Sudesh K Jain, NTPC
Ms. Shilpa Aggarwal, NTPC
Shri R.B.Sharma, Advocate for BRPL
Shri Sunil Barnwal, BRPL
Shri Manish Garg, UPPCL

Record of Proceedings

Due to paucity of time, the hearing of the above mentioned petition could not be taken up. Accordingly, the matter stands adjourned.

2. The petition shall be listed for hearing on 14.2.2012.

By order of the Commission

**Sd/-
(T. Rout)
Joint Chief (Law)**